

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2416
TO BE ANSWERED ON 04.08.2025**

POOR INSPECTION OF HAZARDOUS FACTORIES

2416. SHRI ASADUDDIN OWAISI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware that the inspection rates of hazardous and general factories in key industrial States like Maharashtra, Tamil Nadu and Gujarat are significantly low as reported by the Directorate General Factory Advice Service & Labour Institutes report, 2021;**
- (b) if so, the details thereof along with the inspection rates for hazardous and general factories during the last ten years, State/UT and year-wise;**
- (c) whether the Government has conducted any assessments to identify the reasons for the low inspection rates and gaps in inspection practices by State Governments, if so, the details thereof;**
- (d) whether the Government has any plans to issue guidelines, provide financial assistance, or offer capacity-building support to enhance inspection infrastructure at the State level; and**
- (e) if so, the details thereof including any proposed timelines for its implementation?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Government has enacted the Factories Act, 1948 which provides for safety, health and welfare of workers working in the factories registered under the Act. The Factories Act, 1948 and rules framed thereunder are enforced by the respective State Governments through the Chief Inspectors of Factories (CIFs) / Directorates of Industrial Safety and Health (DISH) in their respective sphere including the state of Maharashtra, Tamil Nadu and Gujarat. Details of State/UT-wise total number of registered factories inspected, including hazardous factories, registered under the Factories Act, 1948 during the last ten years (2014-2023) are at Annexure.

Cond..2/-

The decrease in inspections as reported in Directorate General Factory Advice Service & Labour Institutes (DGFASLI) report may have been due to restrictions prevailing in the country on account of COVID pandemic.

DGFASLI organizes specialized training programmes for the Inspector of Factories appointed by the State Governments under the Factories Act, 1948. The basic course for Factory Inspectors is designed for fresh recruits with the objective of imparting technical knowledge and skills in the field of safety and health.

Annexure referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question no. 2416 for 04.08.2025.

State/UT-wise details of no. of registered factories inspected in the last 10 years (2014-2023)

Sl.	State/UT	2014	2015	2016	2017	2018	2019	2020	2021	2022	2023
1	Andaman & Nicobar Island	31	31	15	26	12	12	#	19	20	1
2	Andhra Pradesh	4607	4708	4348	1857	1878	1462	1758	2696	1611	2982
3	Arunachal Pradesh	*	*	*	*	#	#	#	#	#	#
4	Assam	1610	2103	1059	1197	672	515	3529	1777	1207	1240
5	Bihar	1059	1289	#	5	77	96	37	10	147	103
6	Chandigarh	19	1	7	13	#	#	#	#	#	#
7	Chhattisgarh	1311	1385	1661	1004	590	733	513	692	724	1288
8	DD & DNH	160	140	141	136	180	195	195	#	#	#
9	Delhi	1105	1036	1001	208	553	684	405	526	738	699
10	Goa	161	66	105	70	63	74	67	160	84	147
11	Gujarat	13499	14056	7483	4868	8907	16930	14390	8877	17722	19319
12	Haryana	2742	347	1630	460	990	1362	393	978	1617	2044
13	Himachal Pradesh	1201	1165	1211	1101	1373	1293	1030	999	#	#
14	Jammu and Kashmir	1295	1166	1382	1140	643	536	481	645	739	802
15	Jharkhand	2630	2544	1920	1190	1047	808	512	379	397	584
16	Karnataka	9160	8395	8140	7538	11305	8421	6417	5630	7299	7065
17	Kerala	13656	12615	12936	12663	13213	14905	6110	5122	3995	5346
18	Lakshadweep	*	*	*	*	*	*	*	*	*	*
19	Madhya Pradesh	3024	2249	1812	954	713	1662	323	796	1437	1038
20	Maharashtra	14352	11333	6311	3175	4911	3190	4598	3158	5086	4745
21	Manipur	162	185	279	270	209	217	235	191	92	53
22	Meghalaya	17	19	42	74	64	140	50	51	30	90
23	Mizoram	*	#	1	1	1	1	1	1	#	3
24	Nagaland	210	263	883	759	84	62	4	16	24	56
25	Odisha	2824	3189	1113	1113	1138	921	992	959	1085	1023
26	Puducherry	1167	1082	942	1056	1012	994	893	479	426	357
27	Punjab	2599	2141	2051	3298	2637	1999	1364	#	2759	1998
28	Rajasthan	3194	2819	5730	3943	8794	1268	3841	2443	4020	1829
29	Sikkim	*	*	*	*	*	*	*	*	*	*
30	Tamil Nadu	27634	29781	30668	26749	10762	21487	12448	8163	9552	9784
31	Telangana	3849	2529	3229	3229	2950	5917	4139	1735	5529	4623
32	Tripura	1124	907	1109	1191	1206	1449	807	489	501	389
33	Uttar Pradesh	1087	1421	1416	2140	1857	220	433	#	#	#
34	Uttarakhand	107	141	80	363	424	218	98	134	94	66
35	West Bengal	3356	2044	2844	#	2385	#	#	#	#	#
Total		118952	111150	101549	81791	80650	87771	66063	47125	66935	67674
